

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1848
ANSWERED ON 01/08/2023**

NUMBER OF HOUSES CONSTRUCTED UNDER PMAY-G

1848. SHRI Y. DEVENDRAPPA:

SHRI NARANBHAI KACHHADIYA:

SHRI DEVJI M. PATEL:

SHRI DILIP SAIKIA:

SHRI RANJEETSINGH NAIK NIMBALKAR:

SHRI SUDHAKAR TUKARAM SHRANGARE:

SHRI SUNIL KUMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last four years in the country, State and district-wise including Maharashtra, Rajasthan and North-eastern States;**
- (b) the number and details of the houses allocated, amount of funds spent on construction of the said houses and the houses presently under construction, State and district-wise particularly in Latur district and Madha Lok Sabha constituency of Maharashtra, Jalore and Sirohi districts of Rajasthan, Chatra district of Jharkhand and the North-eastern States;**
- (c) the time-line set to achieve the target of providing houses to all needy people;**
- (d) whether inordinate delays and many problems are being faced in allocation of funds for the said projects;**
- (e) if so, the details of the measures taken by the Government in this regard;**
- (f) whether a lot of beneficiaries are getting deprived of their rights and the Government assistances due to some technical hindrances, State-wise particularly in Maharashtra, North-eastern States and Jharkhand; and**
- (g) if so, the details of the steps taken by the Government in this regard?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The details of the number of houses constructed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last four years and present year (2019-20 to 2023-24 as of 27.07.2023) in the country, State-wise including Maharashtra, Rajasthan, and North-eastern States are given in Annexure-I.

The State/District-wise details of houses constructed under PMAY-G can be seen at the programme website at www.pmayg.nic.in-->AwaasSoft-->Reports-->Houses completed in a financial year irrespective of the target year.

(b): The cumulative number and details of the houses allocated, sanctioned, completed and houses presently under construction under PMAY-G, State-wise including in Latur district and Madha Lok Sabha constituency of Maharashtra, Jalore and Sirohi districts of Rajasthan, Chatra district of Jharkhand and the North-eastern States is given in Annexure-II.

The Ministry allocates the targets to the State/UT as a whole and district-wise targets are fixed by the State/UT. The District-wise details of houses sanctioned & completed under PMAY-G against targets allocated in a Financial Year can be seen at the programme website at www.pmayg.nic.in-->AwaasSoft-->Reports-->Houses progress against the target financial year.

Central Assistance under PMAY-G is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district-level data related to funds released & utilised Financial Year wise can be seen at the programme website at www.pmayg.nic.in-->AwaasSoft-->Reports--> High level financial progress report. The State/UT-wise details of funds utilized (including State Share) since inception i.e. 01.04.2016 under PMAY-G is given in Annexure-III.

(c): The deadline for completion of 2.95 crore houses under PMAY-G is 31st March, 2024.

(d): During the period of the Covid-19 pandemic-induced nationwide lockdown, all construction activities including the

construction of houses under PMAY-G were affected which retarded the pace of construction of PMAY-G houses. Besides, the delays are also due to delays in the release of Central & State Share from the State Treasury to the State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs, at times General/ Assembly/ Panchayat elections, and unavailability of building materials.

(e): To ensure the timely achievement of the target, the Ministry is taking the following initiatives on a regular basis:

- i. Review of progress at the level of Ministry.**
- ii. Launch of PMAY-G analytic dashboard for monitoring and supervision of the scheme.**
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.**
- iv. Follow-ups with the State to ensure the release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- v. Awards to the best performing States/UTs, Districts based on the performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

(f): No Sir.

(g): Does not arise.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1848 TO BE ANSWERED ON 01.08.2023 REGARDING “Number of Houses constructed under PMAY-G”

The details of number of houses constructed during each of the last four years and present year (2019-20 to 2023-24 as on 27.07.2023) in the country, State-wise including Maharashtra, Rajasthan and North-eastern States is given as under:

S. No.	Name of the State/UT	Houses completed during Financial Year:					Total houses constructed (2019-20 to 2023-24)
		2019-20	2020-21	2021-22	2022-23	2023-24	
1	Arunachal Pradesh	747	2,417	992	9,344	5,275	18,775
2	Assam	84,009	1,30,879	1,17,694	10,09,151	14,659	13,56,392
3	Bihar	3,76,216	9,42,615	5,08,362	11,47,076	30,190	30,04,459
4	Chhattisgarh	34,587	59,684	23,289	33,575	7,520	1,58,655
5	Goa	3	87	19	12	37	158
6	Gujarat	35,589	50,742	77,263	65,562	16,457	2,45,613
7	Haryana	6,670	1,215	263	5,408	91	13,647
8	Himachal Pradesh	447	605	1,884	3,654	1,178	7,768
9	Jammu & Kashmir	5,016	21,569	42,515	79,271	2,324	1,50,695
10	Jharkhand	1,56,974	2,35,011	2,95,036	3,63,313	24,200	10,74,534
11	Kerala	779	686	2,440	8,825	2,082	14,812
12	Madhya Pradesh	2,72,863	2,61,254	6,06,303	10,58,374	52,732	22,51,526
13	Maharashtra	92,276	1,81,700	1,79,021	3,43,476	24,755	8,21,228
14	Manipur	1,151	2,379	3,626	13,955	76	21,187
15	Meghalaya	4,995	5,016	7,009	6,913	2,081	26,014
16	Mizoram	997	1,123	1,158	1,020	724	5,022
17	Nagaland	3,687	535	0	3,210	423	7,855
18	Odisha	3,61,187	3,95,105	97,143	30,368	2,843	8,86,646
19	Punjab	410	3,908	5,473	11,381	128	21,300
20	Rajasthan	1,66,764	3,15,480	1,41,345	3,95,061	6,396	10,25,046
21	Sikkim	34	13	5	41	60	153
22	Tamil Nadu	49,986	51,868	57,322	1,75,311	26,830	3,61,317
23	Tripura	6,155	15,462	1,639	1,80,495	4,840	2,08,591
24	Uttar Pradesh	1,74,166	37,710	10,94,654	6,62,368	34,840	20,03,738
25	Uttarakhand	192	19	3,844	12,493	4,484	21,032
26	West Bengal	286333	6,78,583	9,59,230	1,47,379	4,193	20,75,718

27	Andaman and Nicobar Islands	286	483	335	97	22	1,223
28	Dadra & Nagar Haveli & Daman & Diu	221	972	641	1,487	185	3,506
29	Lakshadweep	9	28	7	0	0	44
30	Andhra Pradesh	5	0	0	2,167	5,582	7,754
31	Karnataka	7,085	2,405	11,239	2,641	17,916	41,286
32	Ladakh	1,344	62	22	1	5	1,434
	Total	21,31,183	33,99,615	42,39,773	57,73,429	2,93,128	1,58,37,128

Note: Telangana and Puducherry are not implementing PMAY-G.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1848 TO BE ANSWERED ON 01.08.2023 REGARDING “Number of Houses constructed under PMAY-G”

(i) The cumulative number and details of the houses allocated, sanctioned, completed and houses presently under construction under PMAY-G, State-wise including Maharashtra, Rajasthan, Jharkhand & the North-Eastern States is given as under:

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses Completed	Houses under construction (Gap in completion of sanctioned houses)
1	Arunachal Pradesh	36,241	36,236	18,852	17,384
2	Assam	19,10,997	19,09,795	15,41,318	3,68,477
3	Bihar	37,03,355	37,02,837	36,14,354	88,483
4	Chhattisgarh	11,76,146	11,76,146	8,66,019	3,10,127
5	Goa	257	257	180	77
6	Gujarat	6,07,515	6,06,677	4,23,942	1,82,735
7	Haryana	29,441	29,441	26,284	3,157
8	Himachal Pradesh	15,457	15,457	14,351	1,106
9	Jammu & Kashmir	3,42,575	3,39,272	1,66,475	1,72,797
10	Jharkhand	15,92,553	15,92,494	15,35,499	56,995
11	Kerala	35,189	35,187	30,808	4,379
12	Madhya Pradesh	38,02,248	38,02,101	35,88,394	2,13,707
13	Maharashtra	14,02,333	13,96,305	11,68,901	2,27,404
14	Manipur	1,04,897	62,010	28,908	33,102
15	Meghalaya	1,88,533	1,88,529	37,597	1,50,932
16	Mizoram	29,967	29,967	7,213	22,754
17	Nagaland	49,062	49,058	7,872	41,186
18	Odisha	27,48,459	27,42,203	17,21,878	10,20,325
19	Punjab	40,326	40,326	34,659	5,667
20	Rajasthan	17,19,638	17,19,182	16,69,425	49,757
21	Sikkim	1,409	1,409	1,171	238
22	Tamil Nadu	7,83,488	7,78,453	5,44,320	2,34,133
23	Tripura	3,77,533	3,77,502	2,32,580	1,44,922
24	Uttar Pradesh	36,15,149	35,47,263	32,47,055	3,00,208
25	Uttarakhand	46,792	46,783	33,146	13,637
26	West Bengal	45,70,082	45,70,072	34,05,290	11,64,782
27	Andaman and	3,429	3,429	1,223	2,206

	Nicobar Islands				
28	Dadra & Nagar Haveli & Daman & Diu	12,279	11,738	3,716	8,022
29	Lakshadweep	45	45	45	0
30	Andhra Pradesh	2,46,435	2,46,430	54,437	1,91,993
31	Karnataka	3,05,129	2,42,495	1,19,599	1,22,896
32	Ladakh	3,041	3,041	1,434	1,607
Total		2,95,00,000	2,93,02,140	2,41,46,945	51,55,195

Note: Telangana and Puducherry are not implementing PMAY-G

(ii) The cumulative number and details of the houses allocated, sanctioned, completed and houses presently under construction under PMAY-G in Latur district and Madha Lok Sabha constituency of Maharashtra, Jalore and Sirohi districts of Rajasthan, Chatra district of Jharkhand is given as under:

Name of the State	Name of the District	Targets fixed by the State Government	Houses sanctioned	Houses Completed	Houses under construction (Gap in completion of sanctioned houses)
Maharashtra	Latur	20,416	20,368	14,357	6,011
	Solapur*	47,782	47,520	36,559	10,961
	Satara*	14,717	14,612	13,294	1,318
Rajasthan	Jalore	58,932	58,732	56,958	1,774
	Sirohi	36,869	36,764	35,918	846
Jharkhand	Chatra	82,991	82,989	79,468	3,521

* Madha Lok Sabha constituency comprises of Solapur and Satara districts

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1848 TO BE ANSWERED ON 01.08.2023 REGARDING “Number of Houses constructed under PMAY-G”

The State/UT-wise details of funds utilized (including State Share) since inception i.e. 01.04.2016 under PMAY-G, including Maharashtra, Rajasthan, Jharkhand & the North-Eastern States is given as under:

S. No.	Name of the State/UT	Total funds utilised (including State Share) (Rs. in crores)
1	Arunachal Pradesh	213.65
2	Assam	21,965.66
3	Bihar	44,653.95
4	Chhattisgarh	12,289.47
5	Goa	2.64
6	Gujarat	5,918.29
7	Haryana	381.31
8	Himachal Pradesh	218.80
9	Jammu And Kashmir	2,652.67
10	Jharkhand	19,814.62
11	Kerala	403.65
12	Madhya Pradesh	44,405.15
13	Maharashtra	14,307.15
14	Manipur	408.68
15	Meghalaya	711.27
16	Mizoram	187.81
17	Nagaland	206.14
18	Odisha	24,934.35
19	Punjab	443.53
20	Rajasthan	20,250.99
21	Sikkim	17.16
22	Tamil Nadu	7,277.47
23	Tripura	3,738.39
24	Uttar Pradesh	40,427.65
25	Uttarakhand	526.65
26	West Bengal	41,832.75
27	Andaman and Nicobar Islands	11.54
28	Dadra & Nagar Haveli & Daman & Diu	106.36
29	Lakshadweep	0.60
30	Andhra Pradesh	918.42
31	Karnataka	708.87
Total		3,09,935.66

Note: Telangana and Puducherry are not implementing PMAY-G.
